

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/263/IB/2018 & MA/90/IB/2018

PETITION NUMBER : CP/540/IB/2017

NAME OF THE PETITIONER(S) : BANK OF INDIA

NAME OF THE RESPONDENT(S) : ORCHID PHARMA LTD

UNDER SECTION : 43(1)&66

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T. RAVICHANDRAN

2. D. ELAVARASI

3. SRINIVASAN, NV

4. OM Prakash
Senior Advocate

5. P. Rupa daniel

for non-legal matters

Edward James

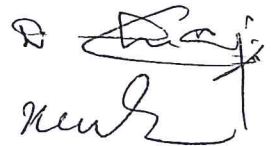
} For Applicant

for Applicant
IDBI/ Andhra Bank

} Proposed Counsel
SBI

Counsel to R









MA/263/IB/2018 & MA/90/IB/2018 IN CP/540/IB/2017

ORDER

Counsel for Applicant present. Counsel representing RP present. Counsel for Applicant (Bank of India) has already filed this application for impleading them as a party in MA/90/IB/2018 and a copy of the same furnished to the other side. Respondent's counsel reported no objection.

In view of the submissions made by both sides, MA/263/IB/2018 stands **disposed of as allowed.**

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr